

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 350 OF 2018 & IA NO. 1191 OF 2019

Dated: 09th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

DNH Power Distribution Company Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & ...Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshdari

Counsel for the Respondent (s) Mr. Yashaswi Kant
Ms. Ameya Vikran Mishra for R-2

Mr. Anup Jian for R-3

Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Anushree Bardhan for R-6

ORDER

As agreed by learned counsel for the parties, list the matter on
13.05.2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk